

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

(41) C.P.-714/241-242/(MB)/2017
MA 111/2017

CORAM: Present : SHRI M.K. SHRAWAT
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 24.08.2018

NAME OF THE PARTIES: James Martin Pereira
V/s
Promas Engineers Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 241-242

ORDER

1. The Learned Representatives of both the sides are present.
2. Petitioner opened argument yet to be concluded. The matter is adjourned to **01.11.2018** and **02.11.2018** at **2.30PM**.

SD/-

M.K. SHRAWAT
Member (Judicial)

24.08.2018.
HHS